NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P.(IB)-3447(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Dr Gaurav Shashikant Bhuta**
V/s
Scandent Imaging Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR **:** Adv. Kalpana Trivedi
FOR THE CORPORATE DEBTOR **:** None present

Section: 9 of Insolvency and Bankruptcy Code, 2013

ORDER

The Court is convened through Virtual Hearing (VC). None present for the Corporate Debtor. Counsel for the Operational Creditor under take to issue notice to the Corporate Debtor intimating the next date of hearing and to file affidavit of service. At request of the Counsel for the Operational Creditor list this matter on **06.10.2022.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
23.09.2022
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